

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 1751
ANSWERED ON 28.12.2017

CONSTRUCTION OF INDIRA SAGAR PROJECT

1751. SHRI BALABHADRA MAJHI

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether construction of Indira Sagar (Polavaram) Project in Andhra Pradesh is still going on without having consent of any Gram Sabha in Odisha and Chhattisgarh and if so, the details thereof and the reasons therefor;
- (b) whether the matter is lying pending in any of the courts of the country including Hon'ble Supreme Court and if so, the details thereof; and
- (c) the future course of action envisaged by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (c) Godavari Water Disputes Tribunal (GWDT Award after considering the Inter-state agreements entered between the party States and the respective claims held the following:

i) The Polavaram Project shall be cleared by the Central Water Commission as expeditiously as possible for FRL/MWL +150 ft; & (ii) The Matter of Design of the dam and its operation schedule is left to the Central Water Commission.

Further, as per this agreement, for the lands and properties above RL+150 feet in the territories of Chhattisgarh and Odisha, the States can exercise option either for the payment of compensation or of protection of the areas by forming Protective embankments with adequate drainage sluices.

Construction of Polavaram Project on Godavari River at Polavaram is as per the terms of Godavari Water Disputes Tribunal (GWDT) Award.

Govts. of Odisha and Chhattisgarh have filed Suits before the Hon'ble Supreme Court raising objections in respect of this project. So far, there is no order from any court against construction of project.

An inter-State meeting in this regard was held on 2.6.2016. The Government of Odisha and Chhattisgarh expressed concerns on design flood, back water calculations, etc. As decided in the meeting, the Government of Andhra Pradesh shared the relevant details again with the Governments of Odisha and Chhattisgarh.
